

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO.1636
ANSWERED ON-21.12.2022

**REVIEW/ASSESSMENT REGARDING THE EDUCATION OF THE TRIBAL
STUDENT WITH DISABILITIES**

1636 # DR. SUMER SINGH SOLANKI:

Will the Minister of **EDUCATION** be pleased to state:

- a) whether Government has conducted any review/assessment regarding the education of tribal students with disabilities;
- b) if so, the percentage of such students presently studying, State-wise details thereof; and
- c) the steps being taken by Government to provide maximum education related opportunities to the tribal students with disabilities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (b) The Department of School Education & Literacy, Ministry of Education conducted the National Achievement Survey (NAS) of Classes III, V & VIII in 2017, Class X in 2018 and Class III, V, VIII and X in 2021. Through the survey in 2021, students in Government, Government-aided and Private unaided schools across 720 districts in all 36 States & UTs were assessed, based on the Learning Outcomes developed by NCERT. Over 34 lakh students including tribal students with disability participated in the survey. The survey process incorporated provisions such as additional time, scribes and suitable adaptations as per the needs of children with disability in order to facilitate an equitable assessment of all children.

Data related to tribal students with disabilities has not been maintained in the Ministry. However, as per UDISE 2021-22, the Children with Special Needs (CWSN) enrolment is 0.89% of total enrolment of children. The State & UT-wise enrolment of CWSN in percentage is at **Annexure-I**.

(c) In the year 2018-19, the Department of School Education & Literacy, Ministry of Education has launched Samagra Shiksha – an integrated scheme for School Education covering children with special needs from classes I to XII. The Scheme is governed and regulated by the provisions of the RTE Act, 2009. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 enshrines the entitlement to free and compulsory elementary education, access to school and barrier free access for all children including children with disability. Section 3(2) of the RTE Act lays emphasis on the elementary education of all children with disabilities. As per the Amendment of 2012, the RTE Act also mandates that, a child with multiple and/or severe disabilities, has the right to opt for home based education.

Under Samagra Shiksha, there is a dedicated component for Inclusive Education for Children with Special Needs (CWSN) through which various provisions are made available for the educational needs of differently abled children such as, identification & assessment camps, provision of aids, appliances, assistive devices, teaching learning materials (TLMs), ICT resources like JAWS & SAFA, as well as transportation, escort & scribe allowances and stipend for all girls with special needs (from class I to XII). Further, individualized support is provided through therapeutic interventions at the block level. Further CWSN with severe impairment requiring individualised attention are provided home based education through special educators.

A separate provision for financial support of Special Educators has been made under Samagra Shiksha in order to appropriately address the educational requirements of children with special needs from elementary to higher secondary levels. Samagra Shiksha also has provisions for ramps, handrails and disabled friendly toilets for barrier free access to schools for all children.

The focus of Samagra Shiksha is on providing inclusive education to children with disability wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students.

In addition, CBSE being sensitive to the needs of disabled students provides several exemptions/concessions to CWSN as defined in The Rights of Persons with Disabilities Act – 2016. The details of the CWSN who appeared in class X and class XII board examinations for the year 2022 and their pass percentage is as under:

Class	Number of CWSN appeared	Pass percentage
X	6053	93.42
XII	4395	93.11

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1636 TO BE ANSWERED ON 21.12.2022 ASKED BY DR. SUMER SINGH SOLANKI HON'BLE MP 'REGARDING REVIEW/ASSESSMENT REGARDING THE EDUCATION OF THE TRIBAL STUDENT WITH DISABILILITIES'.

Percentage of CwSN studying in Schools (State and UT wise)

Total CWSN Enrolment -2021-22				
S.No.	States/Uts	Total Enrolment (Grade I to XII)	CWSN Enrolment	%
1.	Andaman & Nicobar Islands	66976	527	0.79
2.	Andhra Pradesh	8167256	92262	1.13
3.	Arunachal Pradesh	328306	3038	0.93
4.	Assam	7101572	55245	0.78
5.	Bihar	27046438	177989	0.66
6.	Chandigarh	246568	3755	1.52
7.	Chhattisgarh	5764230	77249	1.34
8.	Dadra & Nagar Haveli & Daman & Diu	128247	1178	0.92
9.	Delhi	4318482	27026	0.63
10.	Goa	282426	3779	1.34
11.	Gujarat	11377585	73912	0.65
12.	Haryana	5792034	25718	0.44
13.	Himachal Pradesh	1332148	6864	0.52
14.	Jammu & Kashmir	2323395	19867	0.86
15.	Jharkhand	7688207	51665	0.67
16.	Karnataka	11827353	98961	0.84
17.	Kerala	5854948	138413	2.36
18.	Ladakh	49070	1052	2.14
19.	Lakshadweep	12004	208	1.73
20.	Madhya Pradesh	15427286	139258	0.90
21.	Maharashtra	22060834	260251	1.18
22.	Manipur	631471	4759	0.75
23.	Meghalaya	954938	4601	0.48
24.	Mizoram	277337	3976	1.43
25.	Nagaland	367175	4084	1.11
26.	Odisha	7527517	146512	1.95
27.	Puducherry	233028	2288	0.98
28.	Punjab	5352046	66776	1.25
29.	Rajasthan	17175003	80910	0.47
30.	Sikkim	116329	1320	1.13
31.	Tamilnadu	12167300	156359	1.29
32.	Telangana	6763649	40014	0.59
33.	Tripura	684179	3914	0.57
34.	Uttar Pradesh	46774404	327385	0.70
35.	Uttarakhand	2355768	5080	0.22
36.	West Bengal	17165114	160599	0.94
	India	255740623	2266794	0.89
	Source: UDISE+ 2021-22			

